

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) 32 industrial licences and 33 letters of intent were granted for setting up industries in Assam, Manipur, Meghalaya and Nagaland. These relate to Metallurgical Industries, Electrical Equipment, Transportation, Chemicals (other than Fertilizers), Textiles, Paper & Pulp including paper products, Food Processing Industries, Cement & Gypsum Products and Timber Products. No licence or letter of intent, was granted to Arrunachal and Mizoram during this period.

(b) No, Sir.

कार्यालयों में हिन्दी के प्रयोग की सुनिश्चित करने के लिये ऊर्जा मंत्रालय के अधीन कार्यालयों का निरीक्षण

6290. श्री सुधाकर पांडे : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मंत्रालय के अधिकारी, मंत्रालय के अधीन कार्यालयों के निरीक्षण के दौरान, इस बात को सुनिश्चित करते हैं कि इन कार्यालयों के सारा काम सरकार की नीति के अनुसार हिन्दी में हो रहा है !

(ख) गत वर्ष कितने अधिकारियों ने ऐसे निरीक्षण किए और कितने कार्यालयों का निरीक्षण किया गया ;

(ग) निरीक्षण रिपोर्टों से प्रकट हुई स्थिति सामान्यतः क्या है ; और

(घ) जिन कार्यालयों में अभी भी हिन्दी का प्रयोग नहीं हो रहा है वहाँ स्थिति सुधारने के लिये क्या कदम उठाये गये हैं ?

ऊर्जा मंत्री (श्री कुलबचन्द्र पन्त) : (क) से (घ) बाहर दौरे पर जाने वाले अधिकारियों ने अब तक इस मंत्रालय के अधीनस्थ कार्यालयों के ऐसे निरीक्षण नहीं किए हैं। बहरहाल, इन कार्यालयों से हिन्दी के प्रयोग के संबंध में तिमाही रिपोर्ट नियमित रूप से प्राप्त होती है। इन रिपोर्टों से यह प्रकट होता है कि सरकारी काम-काज में हिन्दी के प्रयोग में निश्चित रूप से सुधार हुआ है। स्थिति में और सुधार करने के लिए समय समय पर सुझाव दिये जाते हैं।

Grant of Pension to Freedom Fighters

6291. SHRI SAKTI KUMAR SARKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who received political pension from West Bengal and North Eastern region States up-to-date district-wise;

(b) the number of applications at present under consideration in this regard; and

(c) the action taken on the applications with 'false' certificate and names of persons involved in such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) The information is given in the statement attached.

(c) The pension has been suspended in the case of S/Shri Minaram Raj Kanwar s/o late Dhaneswar Raj Kanwar, Aruna Raj Kanwar s/o late Jogeshwar Raj Kanwar and Someshwar Borah s/o late Santi Ram Borah from Assam who are alleged to have given false information. Further necessary action is being taken in consultation with the State Government.

Statement

Name of the State	Name of the District	Number of persons who have been sanctioned pension	Number of persons whose cases are pending for want of evidence
West Bengal	Midnapore	2354	2200
	Calcutta	3738	1360
	24-Parganas	2166	1223
	Howrah	690	513
	W. Dinajpur	112	247
	Purulia	349	71
	Nadia	530	634
	Murshidabad	215	122
	Hooghly	730	665
	Malda	103	54
	Cooch Behar	83	72
	Birbhum	192	137
	Darjeeling	126	52
	Jalpaiguri	229	201
Burdwan	435	406	
Bankura	337	283	
	Total	12394	8240
Assam	Cachar	2078	280
	Sivasagar	511	611
	Nowgong	370	214
	Darrang	49	115
	Lakhimpur	38	73
	Kamrup	25	111
	Goalpara	21	31
	Gauhati	8	22
	Dibrugarh	4	29
	Total	3104	1486
Tripura	Tripura	615	690
Meghalaya		68	26
Manipur		91	466
Mizoram		2	4
Nagaland		3	19